

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5595
TO BE ANSWERED ON 02.04.2018**

ESIC VISION, 2022

†5595. SHRI RAMDAS C. TADAS:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has given in principle approval to the Employee's State Insurance Corporation (ESIC) vision 2022 and if so, the details thereof;**
- (b) whether the Government proposes to achieve the target of covering 10 crore workers by the year 2022 under ESIC vision 2022 along with expansion of ESI scheme in every district of the country; and**
- (c) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): Cabinet Secretariat (under e-Samiksha OBS/1816) conveyed specific goals for ESIC, to be achieved by 2022, (Vision 2022),"to extend the coverage of ESIC to the entire nation, covering all the districts is at present limited to 325 complete districts and to double the number of establishments and the IPs."

(b) & (c): The matter was placed before the apex decision making body of the ESI Corporation in its 173rd meeting held on 16.02.2018, which has granted 'in-principle' approval to vision-2022 and has referred the matter to a sub-committee for its fine-tuning.

It is anticipated that the number of IPs covered under ESI Scheme would rise to 10 crores from the present 3.20 crores by 2022.
